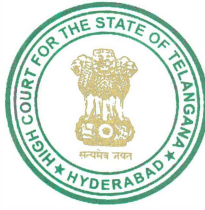


S.GOVERDHAN REDDY,
REGISTRAR (VIGILANCE)



HYDERABAD,
DT: 30.04.2025.

ROC.No. 30/2025 - B.SPL.,

Sir/Madam,

SUB: **DISTRICT JUDGES** - Filling up of 50 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year, 2025 - Attested photocopies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

REF: 1. High Court's Notification No.14-B.Spl., dated 08.01.2025.
2. High Court's Proc.Roc.No.30/2025-B.Spl., dated 28.03.2025.
3. High Court's letter in Roc.No.30/2025-B.Spl., dated 28.03.2025.
4. High Court's Proc.Roc.No.30/2025-B.Spl., dated 30.04.2025.

I am to state that the High Court notified 50 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1st cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official website in the references 2nd and 4th cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the last six months period and further the officers who were recently worked on other duty shall furnish the attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the six months period i.e., prior to the date of assuming the charge of that post.

The copy of Judgments must reach the High Court immediately without fail.

- Note:**
1. The copies of the Judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original Judgment.
 3. The copy must either be a Photo copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,



REGISTRAR (VIGILANCE)

To

1. **SRI G.VENU**
V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.
2. **SRI B.SUJAY,**
Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.
3. **SMT. CHITTIBOMMA ASHALATHA,**
II Additional Judge, City Civil Court, Hyderabad.
4. **SRI K.PRASAD,**
X Additional Chief Metropolitan Magistrate, Secunderabad.
5. **N.VENKAT RAM,**
Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.
6. **DR. G.V.MAHESH NATH,**
I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.

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